



सुधीर गुप्ता  
**SUDHIR GUPTA**  
सचिव/Secretary

## भारतीय दूरसंचार विनियामक प्राधिकरण

महानगर दूरसंचार भवन, जवाहर लाल नेहरू मार्ग,  
(पुराना मिनटो रोड) नई दिल्ली-110002

**TELECOM REGULATORY AUTHORITY OF INDIA**

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DO No.23-3/2013-B&CS

Dated: 19<sup>th</sup> November 2014

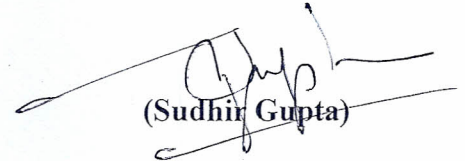
Dear Sh. Julka,

The Ministry of Information and Broadcasting (MIB) vide its letter No.9/16/2013-BP&L dated 17<sup>th</sup> January 2013 had sought recommendations of TRAI under section 11 (1) (a) (ii), (iii) and (iv) of TRAI Act, 1997 (as amended) on the issues related to ground based channels being operated at the level of Cable TV operators. Earlier MIB, vide its letter No. 8/5/2006-BP&L dated 2<sup>nd</sup> February 2009 had sought TRAI recommendations regarding this kind of programming services being offered by the DTH service providers as well as issues pertaining to carriage of FM channels on the DTH platform.

2. In this connection, TRAI had issued a consultation paper on 'Regulatory framework for Platform Services' on 23<sup>rd</sup> June 2014 to solicit the comments/views of all stakeholders.
3. Based on the examination of the issue through the consultation process, the Authority has finalized its recommendations which are enclosed herewith.
4. As per the practice, a copy of this letter, along with enclosures, is being placed on the website of TRAI [www.traigov.in](http://www.traigov.in).

with Regards,

Yours sincerely,

  
(Sudhir Gupta)

Encl.: As above.

**Shri Bimal Julka**  
Secretary,  
Ministry of Information and Broadcasting,  
'A Wing', Shastri Bhawan,  
New Delhi-110001